

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 5251
TO BE ANSWERED ON 27th MARCH, 2018

CORRUPTION IN CPWD

No. 5251. SHRI MOHITE PATIL
VIJAYSINH
SHANKAR RAO
SHRI LAXMAN GILUWA
SHRI VIJAY KUMAR HANSDAK:
SHRI SATAV RAJEEV:
SHRIMATI SUPRIYA SULE
DR. J. JAYAVARDHAN:
SHRI DHANANJAY MAHADIK:
SHRI P. R. SUNDARAM:

Will the MINISTER OF HOUSING & URBAN AFFAIRS be pleased to state:

- (a) whether a large number of cases involving corruption in Central Public Works Department (CPWD) have been reported and if so, the details thereof;
- (b) whether the objectives of CPWD are not being achieved due to corrupt practices and if so, the reaction of Government thereto;
- (c) whether the Government/vigilance unit of CPWD has conducted any probe/review of the works carried out by CPWD during the last three years and the current year and if so, the details thereof;
- (d) whether any shortcomings or corrupt practices has been detected during the probe/ review, if so, the details thereof along with the names of officials found guilty in this regard;
- (e) the action taken /being taken by the Government against such officials; and
- (f) the other steps taken by the Government to check corruption and malpractices in CPWD?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING & URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) & (b) : The objectives of Central Public Works Department (CPWD) of creating and maintaining infrastructure assets of the Government and other bodies are being achieved by carrying out works in a competitive and transparent manner with sound engineering practices. Appropriate and robust mechanisms exist in the department to detect and deal with corrupt practices. A total of 73 complaints have been received in Vigilance Unit of Central Public Works Department (CPWD) during the current year 2018.

(c) to (e) : The works are reviewed internally by the Quality Control Unit/ Vigilance Unit of the department from time to time. The details of inspections conducted by the Vigilance Unit of CPWD during last three years and the current year and the action taken against officials / suspect officials along with their names are given in the statement at Annexure.

(f) : The steps taken by the CPWD to check corruption include carrying out regular / surprise inspections, leveraging technology for transparency e.g. e-payment, e-tendering, e-procurement, e-sewa kendras and e-project management, examination of pending audit paras, systemic improvement in manual provisions and procedures, random examination of Annual Property Returns, conducting training / awareness programmes for CPWD officers as part of preventive vigilance measures etc.

Annexure

Statement referred to in reply to parts (c) to (e) of LS USQ No. 5251 to be answered on 27.03.2018

Details of Action taken for the works for which inspection carried out by Vigilance Unit, CPWD

Sr. No.	Detail of inspections	Names of officials	Action taken
For year 2015			
1	Inspection of PWD Divn.B-231, Delhi LNJP Hospital (4 works). a) Approving /accepting work order on the basis of spot quotations without giving publicity on website and in the absence of critical situation.	Shri A. K. Rajdev, SE (C) Shri O. P. Sharma, EE Shri Surender Singh, CE Shri Sandeep Gaur, EE	Major penalty Charge Sheet issued on 24.01.2018. Major penalty Charge Sheet issued on 30.11.2017 Minor penalty Charge Sheet issued on 24.01.2018. Minor penalty Charge Sheet issued on 24.01.2018
	b) Making payment of final bill without approval of deviation item and extra item statements.	Shri A. K. Rajdev, SE (C) & Shri O. P. Sharma, EE Shri B. B. Yadav, AE Shri Manoj Kasana, JE Smt. Kamlesh, UDC Shri Manoj Kumar, AAO	Charge Sheet for Minor Penalty proceedings issued on 23.08.2017. Charge Sheet for Minor Penalty proceedings issued on 05.09.2017.

	c) Carrying out signages work without clear nomenclature of non-schedule items.	Shri O. P. Sharma, EE Shri Ramashish Singh, AE (C) Shri Kamlesh Yadav, JE (C) Shri Ravi Prakash Meena, JE (C)	Charge Sheet for Minor Penalty proceedings issued on 27.07.2017. Recordable Warning issued on 04.08.2017. Disciplinary proceeding completed.
	d) Regarding the work of removal the work of sludge from various blocked portion of sewer line with super sucker machine.	Shri Ramashish Singh, AE (C) Shri Kamlesh Yadav, JE (C) Shri Ravi Prakash Meena, JE (C)	Recordable Warning issued on 06.09.2016. Disciplinary proceedings completed.
2.	Inspection of PWD Divn.B-234, Delhi for work of C/o 200 bedded hospital at Kaushik Enclave Burari Delhi.	---	Investigation taken up.
3.	Regular Inspection of NZ-III, CPWD, Jaipur (JCD-I, Jaipur, JCD-II, Jaipur & ACD, Ajmer.) a) Comprehensive maintenance work in residential and non-residential building at Vidyadhar Nagar, Jaipur during 2014-15 under JCD-I & JCD-II	---	Investigation taken up.

	b) Up gradation of 11 No rooms of CPWD Inspection Bungalow at Sector 7, Aesthetic improvement of external finishing of Type-I & II Qtrs of GPRA Colony, Nirman Vihar-III at Sector-3.	---	No lapses on the part of any officials identified.
	c) AR & MO to residential & non-residential buildings under CPWD enquiries (Service Centre at IT/CE Colony office, Jyoti Nagar & CPWD enquiry at AG office, Jaipur during 2014-15)	---	No lapses on the part of any officials identified.
4.	Inspection of CE (South), M PWD Division M-411, M-441.	---	No lapses on the part of any officials were identified.
5.	Inspection of work of C/o Southern Regional Centre of NSG at Ibrahim Patnam, Hyderabad, SH-Laying of security path inside boundary wall.	Shri S.L.S. Yadav, SE(C) N. Kishore Babu, EE(C) M. Vaikuntam, AE(C)	Displeasure memo served. Warning issued. Warning issued. Disciplinary proceedings completed.
6.	Inspection of the works under Srinagar Central Division after case referred by DG, CPWD of CUK campus :-	Shri Dhiraj Kumar, SE(C) Shri R.G Meena, EE (C) Shri Shree Pal Singh, EE(C) Shri S.K. Sohal, EE (P) Shri Hardeep Singh, AE(C)	Major penalty charge sheet has been issued as per advice of CVC.

	a. C/o boundary wall of CUK Srinagar.	Shri Rakesh Sharma, AE(C) Shri Manoj Saini, JE(C) Shri Irshad Ahmad, JE(C)	
		Shri Puntsog Angchok, AAO	Recordable Warning issued. Disciplinary proceeding completed.
	b. C/o Air Base with provision of Cabin/ Helicopter, Hanger at BSF Campus.	---	Investigations taken up.
	c. C/o 60 Nos. various type of quarters i/c electrical installations at G.C. CRPF (Lethpora), Srinagar.	----	Investigation taken up.
7.	Inspection work of Firing Range at National Police Academy, Hyderabad.	Shri V.B.B.S. Prasad, EE(C) Shri N. Prasad Rao, AE(C) Shri D. Prakash, JE(C)	Major penalty charge sheet issued. Major penalty charge sheet issued. Major penalty charge sheet issued.
For year 2016			
1	Inspection of work "C/o Married accommodation Project at Mamum Military Station. SH:C/o 220 ORs Quarters (Double Storeyed) i/c internal (Civil & Elect.) Services at Bhaskar Colony" after case referred by DG, CPWD.	Shri Anil Kumar Makkar, EE(C) Shri Vijay Kashyap, AAO	Major penalty charge sheet has been issued as per advice of CVC. -do-

2.	Inspection of GPRA Kanpur on irregularities on allotment of quarters.	Sh. Shyam Mohan, JE(C)	Final Orders issued by Disciplinary Authority for CENSURE. Disciplinary proceedings completed.
3.	Inspection of work "C/o boundary wall in CRPF Campus at Neemuch (MP)"	--	The investigation is completed and no lapses were observed. The complaint has been closed with the approval of the Competent Authority in October, 2017.
4.	Inspection of work "C/o 500 bedded (G+7), boys hostel & 300 (G+3) bedded girls hostel Central Institute of Plastic Engineering & Technology, Murthal. (Sonipat), Haryana."	---	Complaint closed after detailed investigation. No lapses found.
For year 2017			
1	Inspection of work road constructed by CPWD under PMGSY in Darbhanga, Bihar	----	No lapses found. Complaint closed after detailed investigation.
2	Inspection of Nagpur Central Division-I & II, CPWD Nagpur from 14.02.2017 to 16.02.2017. Inferior quality of M.S pipes and Pre-coated GI profile sheets used in the work.	Shri N.R. Katwale, EE Shri R.G. Ninawe, AE	Major Penalty charge-sheet has been issued on 23.08.2017. Major Penalty charge-sheet has been issued on 04.10.2017.
3	Inspection of Nagpur Central Division-I & II, CPWD Nagpur from 14.02.2017 to 16.02.2017. Payment of over-measured	Shri D.S Malik, EE (C) Shri R.G. Ninawe, AE (C) Shri G.P. Vaish, AE (C)	Final Inspection Report submitted for initiating action against the officials involved.

	reinforcement bars in isolated RCC footing and use of pre-coated GI profile sheet.		
4.	Inspection of Central University of Haryana, Mahendergarh.	---	Inspection report is approved by the competent authority. No lapses found.
5.	CTE type inspection on Quality complaint regarding "Construction and development of Central University of Haryana, Mahendergarh (Haryana)" during 29.05.2017 to 31.05.2017	----	Detailed investigation taken up.
6.	Inspection of O/o EE(E), Inspection of Development Project Electrical Division, CPWD, New Delhi.	----	Inspection carried out.
7.	CD-XIV under Chief Engineer, NDZ-IV/ Name of Work "Construction of family quarters (T/II-208, T/III-06, T/IV-05 and T/V-02) and barracks (120 men and 360 women) at 88 Bn. CRPF, Pappankalan, New Delhi i/c W/S, S/I, Intl. Elect. Installation, EI and Fans, DG Sets and AMF System and Misc. E&M Services."	----	Inspection carried out.

8.	C/o 700 beds Indira Gandhi Hospital at Sector-9, Dwaraka, New Delhi. (PWD, GNCTD)	---	Inspection carried out.
9.	Inspection for the C/o of office complex for CMLRE at Puthuvypin, Kochi. SH: C/o Admin cum science block and transit hostel i/c internal water supply, sanitary installations, drainage, and internal electrical installation, street light and lightening conductors (Balance Work) during 18.12.2017, 19.12.2017 & 22.12.2017.	---	Inspection carried out.
10.	Inspection for the work C/o of Mega Hostel at NIT, Phase-ii, Calicut during 20 & 21 December, 2017	----	Inspection carried out.
11.	Regular Vigilance inspection of Haldwani Central Division, CPWD, Haldwani, by Vigilance unit, CPWD during 24.12.2017 to 31.12.2017.	---	Inspection carried out.

12.	Inspected original Construction Work "C/o 700 Beds Indira Gandhi Hospital Sector-9, Dwarka, New Delhi, on Turn-key basis including Water supply, sanitary Installation, Drainage External development, Art work, Horticulture works, Internal & External electrical installation, HVAC, Lifts, Electric sub-station, DG sets, Fire Fighting system, CCTV, Data networking, UPS, BMS, Boilers, Pumps, STP & ETP, EPABX, Nurse call system, Modular Operation of building and all service for a period of 5 years" From 26.12.2017 to 29.12.2017.	----	Inspection carried out.
For Year-2018			
1.	C/o work of 449 nos family quarters at Group center, Sembo, Ranchi SH- C/o 350 nos. Type-II (G+5) quarters (Package-I).	-	Inspection carried out.

2.	C/o 120 seated class rooms, 36 nos. & 120 nos. of Faculty Chambers (G+3) for NIT at Jasmshedpur.	-	Inspection carried out.
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